

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.388/97

Friday this the 30th day of May, 1997.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P.Raghunath,
Senior Auditor,
Area Accounts Office (Navy)
Naval Base, Cochin.4. .. Applicant

(By Advocate Mr.VB Unniraj)

Vs.

1. The Controller General of Defence Accounts,
West Block, V.R.K. Puram, New Delhi-66.
2. The Deputy Controller of Defence Accounts
(Navy), Naval Base,
Cochin.4.
3. Senior Accounts Officer,
Area Accounts Office, Kochi.4.
4. The Controller of Defence Accounts (Navy)
Bombay.
5. B. Vivekanandan,
Assistant Accounts Officer,
Defence Accounts Department,
Naval Base, Kochi.4. .. Respondents

(By Advocate Mr.Shefik for TPM Ibrahim Khan)

The application having been heard on 30.5.1997 the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant submits that as
the applicant has already challenged the order in
O.A.1088/96 (Annexure.3) before the Hon'ble Supreme Court
and as the operation of that order has been stayed by the
Hon'ble Supreme Court, this application has become

.2.

redundant and the same may be dismissed as not pressed with liberty to the applicant to move afresh if occasion arises. With such liberty the application is closed as not pressed. No costs.

Dated the 30th day of May, 1997.

P. V. Venkata Krishnan
P. V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

A. V. Haridasan
A. V. HARIDASAN
VICE CHAIRMAN

ks.

LIST OF ANNEXURE

1. Annexure A3: True copy of the Order in O.A. No.1088/96 issued by Central Administrative Tribunal, Ernakulam Bench, dated 4.2.1997

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